

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4901  
ANSWERED ON:09.12.2010  
CNG FACILITY  
Hooda Shri Deepender Singh;Singh Shri Jitender

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has a proposal to set up CNG outlets in Rohtak, Jhajjar and Sonapat areas of Haryana;
- (b) if so, the details thereof; and
- (c) the time by which these CNG outlets are likely to be set up?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): Government of India has enacted the "Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006", wherein PNGRB has been entrusted with the responsibility of inter alia authorizing entities to operate City Gas Distribution (CGD) networks. CGD networks entail supply of Compressed Natural Gas (CNG) for transport sector, as also Piped Natural Gas (PNG) to domestic, industrial and commercial customers. PNGRB has granted authorization to M/s GAIL Gas Ltd. for CGD network for the Geographical Area of Sonapat in the State of Haryana. PNGRB has envisaged a rollout plan of CGD Network Development in more than 300 Geographical Areas (GAs) in the country, including Rohtak over the next five years. However, Jhajjar is not presently included in the said rollout plan. Further identification of areas for grant of authorization for CGD networks is a continuous process, depending on transmission pipeline connectivity, economic viability and availability of natural gas.